

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/31335/2025 ARBA/23/2025	NIRANJAN SASMAL VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000129/2018
2	D-ARBP/31646/2025 ARBP/73/2025	M/S S.M CONSULTANTS VS MANAGING DIRECTOR ODISHA SMALL INDUSTRIES CORPORATION LTD.	ABHISHEK DASH VS	// (//
3	D-BLAPL/23899/2025 BLAPL/8298/2025	JITENDRA @ JITU SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /4 /2025 A.D.J.,TALCHER(Anugul) CT/000059/2025
4	D-BLAPL/23957/2025 BLAPL/8299/2025	ANIL MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /154 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000154/2025
5	D-BLAPL/23675/2025 BLAPL/8300/2025	AJIT MANDAL VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	MARINE PS AT JAMBO /142 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000053/2025
6	D-BLAPL/23958/2025 BLAPL/8301/2025	LIKU SINGH VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /41 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000106/2025
7	D-BLAPL/23722/2025 BLAPL/8302/2025	BIBHUPRASAD DASH @ BIBHU DASH @ BIBHUTI PRASAD MOHANTY @ BIBHUTI DASH VS STATE OF ODISHA	BIJAJIT RANJAN TRIPATHY VS	RANPUR /211 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000319/2025
8	D-BLAPL/23963/2025 BLAPL/8303/2025	SATYA NARAYAN SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUMBHARAPARA /154 /2025 S.D.J.M.,PURI(Puri) GR/0000361/2025
9	D-BLAPL/23734/2025 BLAPL/8304/2025	HARISCHANDRA MIRDHA @ HARI @ HARISH CHANDRA MIRDHA VS STATE OF ODISHA	PREETAM MISHRA VS	PURUNAKATAK /147 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(B ST/0000010/2025
10	D-BLAPL/23964/2025 BLAPL/8305/2025	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /110 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000039/2024
11	D-BLAPL/23812/2025 BLAPL/8306/2025	D.N. DINESH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000085/2025

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12	D-BLAPL/23965/2025 BLAPL/8307/2025	AYUB ALI LASKAR @ AYUB LASKAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TALASARI MARINE /36 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000554/2023
13	D-BLAPL/23894/2025 BLAPL/8308/2025	ASHOK KUMAR PANDA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	CUTTACK VIGILANCE /10 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000026/2025
14	D-BLAPL/23966/2025 BLAPL/8309/2025	PADMAN SAMAL @ BABURAM VS STATE OF ODISHA	ANUPAM DASH VS	HINJILI /444 /2024 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000018/2024
15	D-BLAPL/23979/2025 BLAPL/8310/2025	RANJIT KUMAR MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /139 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001338/2025
16	D-BLAPL/23983/2025 BLAPL/8311/2025	MANTU GURU VS STATE OF ODISHA	GOREKHANATH DAS VS	SAHID NAGAR P.S. /238 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000255/2025
17	D-BLAPL/23985/2025 BLAPL/8312/2025	SILU @ BIJAY MALIK VS STATE OF ODISHA	RAMAKANTA PANDA VS	SORO /339 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000710/2025
18	D-BLAPL/23982/2025 BLAPL/8313/2025	RANJAN KUMAR BAL VS STATE OF ODISHA	GOREKHANATH DAS VS	NAYAPALLI P.S. /537 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000591/2023
19	D-BLAPL/21303/2025 BLAPL/8314/2025	RAGHAB DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000009/2025
20	D-BLAPL/23730/2025 BLAPL/8315/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000677/2024
21	D-BLAPL/23810/2025 BLAPL/8316/2025	MAHENDRA PANIGRAHI @ BUBAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
22	D-BLAPL/19880/2025 BLAPL/8317/2025	TUKUNA SAHANI @ BHARATA SAHANI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000008/2025
23	D-BLAPL/22554/2025	BIDYADHAR DAS	BIKRAM CHANDRA GHADAI	DELANGA /283 /2022

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	BLAPL/8318/2025	VS STATE OF ODISHA	VS	2ND A.D.J.,PURI(Puri) ST/0000006/2023
24	D-BLAPL/23102/2025 BLAPL/8319/2025	SANTOSH NAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025
25	D-BLAPL/23140/2025 BLAPL/8320/2025	RANJAN SETHI @ RANJAN SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /300 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000110/2025
26	D-BLAPL/23270/2025 BLAPL/8321/2025	GAJANAN PRADHAN @ DEBADATTA NANDA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	RANPUR /290 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000417/2024
27	D-BLAPL/23530/2025 BLAPL/8322/2025	SADANANDA NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SAHID NAGAR P.S. /172 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000256/2023
28	D-BLAPL/23901/2025 BLAPL/8323/2025	BULU PARIDA @ DEBADUTTA PARIDA VS STATE OF ODISHA	DEBASISH SAMAL VS	AIR FIELD P.S. /105 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000266/2025
29	D-BLAPL/23933/2025 BLAPL/8324/2025	NILESH KALE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /208 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000873/2024
30	D-BLAPL/23674/2025 BLAPL/8325/2025	MANI DALEI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(N CT/0000724/2025
31	D-BLAPL/21305/2025 BLAPL/8326/2025	ASISH BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000009/2025
32	D-BLAPL/23937/2025 BLAPL/8327/2025	PABITRA TAREI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /213 /2020 A.D.J.,KHALLIKOTE(Ganjam) ST/0000070/2025
33	D-BLAPL/24015/2025 BLAPL/8328/2025	MAHESWAR NAIK @ MAHI @ MAHESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /227 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000032/2024
34	D-BLAPL/23909/2025 BLAPL/8329/2025	KHIRASINDHU PANDEY @ KHIRA VS	SATYA NARAYAN MISHRA 4 VS	BODEN /33 /2023 A.D.J.,NAWAPARA(Nuapada)

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35	D-BLAPL/21878/2025 BLAPL/8330/2025	STATE OF ODISHA PRASANTA BHUINYA @ PRASANTA BHUYAN VS STATE OF ODISHA	MAHES DAS VS	ST/000060/2023 BAMUNIGAM /9 /2019 A.D.J.,BALLIGUDA(Kandhamal) ST/000063/2019
36	D-BLAPL/24021/2025 BLAPL/8331/2025	AJIT KUMAR BADARAITA @ AJITA KUMAR BADARAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /52 /2025 J.M.F.C,R.UDAYAGIRI(Gajapati) GR/000071/2025
37	D-BLAPL/20125/2025 BLAPL/8332/2025	STATE OF ODISHA BABULI DEHURY VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /12 /2018 A.D.J.,DHENKANAL(Dhenkanal) CT/000100/2024
38	D-BLAPL/23535/2025 BLAPL/8333/2025	BIPIN BIHARI PANDA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	OUPADA /10 /2025 DISTRICT & SESSIONS JUDGE,BALASO ST/0000126/2025
39	D-BLAPL/23884/2025 BLAPL/8334/2025	PAPU @ PRAFULLA MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHAIRA /140 /2024 A.D.J., SORO(Baleshwar) ST/0000183/2025
40	D-BLAPL/23930/2025 BLAPL/8335/2025	NILESH KALE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LATHOR /143 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000748/2024
41	D-BLAPL/24139/2025 BLAPL/8336/2025	RATIKANTA SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000726/2025
42	D-BLAPL/24094/2025 BLAPL/8337/2025	BABULA HARI GAUDA VS STATE OF ODISHA	SHILPA RANI ACHARY VS	KHARABEL NAGAR P.S. /178 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000647/2025
43	D-BLAPL/23104/2025 BLAPL/8338/2025	KOMALSAI KURRE @ AHIRWAR @ MANTU VS STATE OF ODISHA	DEBASISH SAMAL VS	BHASMA /173 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000096/2024
44	D-BLAPL/23196/2025 BLAPL/8339/2025	SUBODHA SINGH VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	AINTHAPALI /5 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000141/2025
45	D-BLAPL/24038/2025 BLAPL/8340/2025	SUBRAT KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /183 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000079/2019

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46	D-BLAPL/23772/2025 BLAPL/8341/2025	MANORANJAN TIPIRIA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	//0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/000045/2025
47	D-BLAPL/24029/2025 BLAPL/8342/2025	DAITARI SAHU VS STATE OF ODISHA	PRATIK NAYAK VS	CHAMPUA /187 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000369/2025
48	D-BLAPL/24011/2025 BLAPL/8343/2025	BOIKUNTHA KANHAR VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/000039/2025
49	D-BLAPL/23893/2025 BLAPL/8344/2025	KARNA HARIJAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JEYPORE SADAR /93 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/000022/2025
50	D-BLAPL/23435/2025 BLAPL/8345/2025	KIRAN SHASHIKANT GHUMRE VS STATE OF ODISHA	RAMDAS ACHARY VS	KHARABEL NAGAR P.S. /178 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000647/2025
51	D-BLAPL/23773/2025 BLAPL/8346/2025	GURU PRASAD PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	//0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/000045/2025
52	D-BLAPL/24050/2025 BLAPL/8347/2025	TANKADHAR RANA @ TANKA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /33 /2023 A.D.J.,NAWAPARA(Nuapada) ST/0000060/2023
53	D-BLAPL/23996/2025 BLAPL/8348/2025	MAMATA RANA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	JALESWAR /296 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000338/2025
54	D-BLAPL/24049/2025 BLAPL/8349/2025	DILLIP KUMAR SURJIT @ TUTU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TANGI (KHURDA) /498 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000023/2024
55	D-BLAPL/24119/2025 BLAPL/8350/2025	PRASANTA KUMAR PRADHAN @ RINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /222 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025
56	D-BLAPL/24052/2025 BLAPL/8351/2025	NAGENDRA MALLICK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 A.D.J.,JALESWAR(Baleshwar) Spl/0000010/2025
57	D-BLAPL/23631/2025	JALE @ JALESWAR NAIK	PRASANTA KUMAR JENA	KASHIPUR /128 /2025

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	BLAPL/8352/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KASHIPUR(Rayagada) GR/0000328/2025
58	D-BLAPL/24056/2025 BLAPL/8353/2025	PABITRA BEHERA @ RAJU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /266 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000335/2025
59	D-BLAPL/23774/2025 BLAPL/8354/2025	HRUDANANDA MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000112/2025
60	D-BLAPL/23984/2025 BLAPL/8355/2025	ANSHUMAN GURU @ CHANDAN VS STATE OF ODISHA	GOREKHANATH DAS VS	KHANDAGIRI P.S. /45 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000044/2025
61	D-BLAPL/23172/2025 BLAPL/8356/2025	SAHADEV BARIHA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	LARAMBA /150 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000799/2025
62	D-BLAPL/24062/2025 BLAPL/8357/2025	ROSHAN MEHER VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BANGOMUNDA /72 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA GR/0000124/2025
63	D-CMAPL/31555/2025 CMAPL/243/2025	NARAHARI MALIK VS COLLECTOR,BHADRAK	PRASANTA KUMAR SATAPATHY VS	// (//
64	D-CMP/30421/2025 CMP/1209/2025	KAILASH CHANDRA BEHERA VS CHAITANYA BEHERA	BIKRAM CHANDRA GHADEI VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000259/2021
65	D-CMP/30571/2025 CMP/1210/2025	MANAS RANJAN PARIDA VS AMARENDRA KUMAR KAR	PRATIK DASH VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000050/2024
66	D-CMP/31390/2025 CMP/1211/2025	FIRZA BIBI@FARIDA BIBI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 1ST A.D.J., PURI(Puri) Fao/0000037/2011
67	D-CMP/30259/2025 CMP/1212/2025	JEMAMANI MOHAPATRA VS BIDYADHAR MOHAPATRA	MANOJ KUMAR PANDA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000629/2011
68	D-CMP/31432/2025 CMP/1213/2025	M/S. S.R.B. MULTITECH LTD., CUTTACK VS	PRASHANTA KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	D-CMP/31050/2025 CMP/1214/2025	MAMIDEI SENAPATI JOGENDRA BEHERA VS GUNADHARA BEHERA	J.K.MISHRA (2) VS	CS/0000418/2024 // ADL. CIVIL JUDGE (SD),BALASORE(Bal IA/0000547/2019
70	D-CMP/31477/2025 CMP/1215/2025	ASHIS KUMAR DAS VS SATYABHAMA BEHERA	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) EC/0000005/2023
71	D-CMP/31488/2025 CMP/1216/2025	BHIMASEN RANA VS KIRTAN BIHARI SAHOO	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CMA/0000004/2025
72	D-CMP/31820/2025 CMP/1217/2025	RAM KISHAN KHANDELWALLA VS SHYAMSUNDAR KHANDELWALLA	SOUMYA MISHRA VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000211/2022
73	D-CMP/30303/2025 CMP/1218/2025	M/S. S.R.B. MULTITECH LTD., CUTTACK VS ROSY PATRA	PRASHANTA KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000417/2024
74	D-CMP/30291/2025 CMP/1219/2025	M/S. SRB. MULTITECH LTD., CUTTACK VS DILLIP KUMAR KAR	PRASHANTA KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000419/2024
75	D-CONTC/31495/2025 CONTC/3745/2025	NETRANANDA BEHERA VS DR.MAHESH MOHAN PANDA,C.D.M AND P.H.O.,JHARSUGUDA	ADV. VS	// () //
76	D-CONTC/25528/2025 CONTC/3746/2025	DHARMALAYA NAG VS MANORANJAN NAYAK,CONTROLLER OF ACCOUNTS,,ODISHA	ADV. VS	// () //
77	D-CONTC/31206/2025 CONTC/3747/2025	NABAKISHORE NAYAK VS USHA PADHEE,IAS	ADV. VS	// () //
78	D-CONTC/31541/2025 CONTC/3748/2025	K.AMBIKA NAIR VS GARUDADHWAJA BARIK,PRINCIPAL ,COLLEGE OF TEACHER EDUCATION,BOLANGIR	NIHAL RATH VS	// () //
79	D-CONTC/29447/2025 CONTC/3749/2025	RANKANIDHI SETHI VS ANU GARG, IAS	ADV. VS	// () //

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80	D-CONTC/31117/2025 CONTC/3750/2025	BRAJA KISHORE DASH VS N.B.S RAJPUT,IAS	ADV. VS	// 0 //
81	D-CONTC/31670/2025 CONTC/3751/2025	AJIT PRASAD BHOI VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// 0 //
82	D-CONTC/31757/2025 CONTC/3752/2025	PURNA CHANDRA SAMAL VS ANU GARG,IAS	ADV. VS	// 0 //
83	D-CONTC/31501/2025 CONTC/3753/2025	SANGRAM KESHARI PRUSTY VS SHALINI PANDIT,IAS	AVIJIT MISHRA VS	// 0 //
84	D-CONTC/31625/2025 CONTC/3754/2025	SANGRAM KESHARI PRUSTY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
85	D-CONTC/31417/2025 CONTC/3755/2025	ABHIJIT DASH VS KAMAL LOCHAN BARAL,EXECUTIVE ENGNR (D.M),TPCODL,BBSR,KHORDHA	SOUMYA MISHRA VS	// 0 //
86	D-CONTC/31265/2025 CONTC/3756/2025	ANANTA KISHORE RAY VS DR.PRAVAT KUMAR ROUL,VICE CHANCELLOR,OUAT,BBSR	ADV. VS	// 0 //
87	D-CONTC/30229/2025 CONTC/3757/2025	KULAMANI BAL VS USHA PADHEE,IAS	JYOTI RANJAN KAR VS	// 0 //
88	D-CRLA/5567/2025 CRLA/933/2025	SANTOSH PANDA VS STATE OF ODISHA	ANANTA CHARAN BISOI VS	BIRMITRAPUR /48 /2024 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000017/2024
89	D-CRLA/22743/2025 CRLA/934/2025	KISHOR CHHATAR@KUNA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	KEGAON /304 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000002/2025
90	D-CRLA/23064/2025 CRLA/935/2025	HARISANKAR BEHERDALEI VS STATE OF ODISHA	SIDHARTHA DAS VS	TUMUDIBANDHA /137 /2023 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000074/2023
91	D-CRLA/23190/2025	SATRUGHNA BISWAL	BINAPANI TRIPATHY	RENGALI /82 /2016

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	CRLA/936/2025	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,JHARST/0000009/2017
92	D-CRLA/23712/2025 CRLA/937/2025	VS PRAFULLA KUMAR MISHRA VS STATE OF ODISHA(VIG.)	PRANAYA SWAIN VS	BHUBANESWAR VIGILANCE /48 /2011 SPECIAL JUDGE(VIG),BHUBANESWARTR/0000041/2015
93	D-CRLA/23892/2025 CRLA/938/2025	VS LOCHAN SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHAJURIPADA /150 /2025 DISTRICT & SESSIONS JUDGE ,PHULBA SPl/0000093/2025
94	D-CRLA/23936/2025 CRLA/939/2025	VS BANKIM BIHARI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /5 /2015 SPL. JUDGE (VIG),BHAWANIPATNA(KaGR/0000003/2015
95	D-CRLA/23077/2025 CRLA/940/2025	VS JUDHISTIRA PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /19 /2017 A.D.J.,BOUDH(Baudh) ST/0000108/2022
96	D-CRLA/23314/2025 CRLA/941/2025	VS GAJENDRA GOND VS STATE OF ODISHA	TAPAN KUMAR SINGH VS	UMERKOTE /394 /2024 SPECIAL JUDGE(POCSO), NABARANGPTR/0000054/2024
97	D-CRLA/23771/2025 CRLA/942/2025	VS PRASANTA PATEI@PRASANT PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /205 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000070/2025
98	D-CRLA/23981/2025 CRLA/943/2025	VS PABITRA MOHAN NAIK VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	SAMBALPUR VIGILANCE /45 /2014 SPL.JUDGE(VIG.),SAMBALPUR(SambalpCT/0000002/2017
99	D-CRLMC/24018/2025 CRLMC/3068/2025	VS DEVI PRASAD JENA @ BUBU JENA VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /76 /2019 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000691/2019
100	D-CRLMC/20672/2025 CRLMC/3069/2025	VS DASA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(KICC/0000001/2024
101	D-CRLMC/21108/2025 CRLMC/3070/2025	VS BATAKRUSHNA ADHIKARI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPURICC/0000004/2023
102	D-CRLMC/21114/2025 CRLMC/3071/2025	VS BHUSANA NAYAK VS	ANIRUDHA DAS VS	KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K

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103	D-CRLMC/21447/2025 CRLMC/3072/2025	STATE OF ODISHA SAMBHU NATH VS SOUMYA ENTERPRISES	AMLAN MOHANTY VS	ICC/0000001/2024 / /0 A.D.J.,CHAMPUA(Kendujhar) CRREV/0000003/2024
104	D-CRLMC/23302/2025 CRLMC/3073/2025	MALATI SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	FATEGARH /192 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000183/2025
105	D-CRLMC/23585/2025 CRLMC/3074/2025	MITHUNU NAIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	SURADA /23 /2014 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000010/2014
106	D-CRLMC/23630/2025 CRLMC/3075/2025	SUBASH SABAR @ BHUYAN @ SUBASH KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /55 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000273/2012
107	D-CRLMC/23697/2025 CRLMC/3076/2025	AKASH SAHOO@RADHARAMAN SAHOO VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	KHURDA PS /227 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000345/2023
108	D-CRLMC/23757/2025 CRLMC/3077/2025	M/S. LCG PLASHTECH INDIA PVT. LTD.,KHORDHA VS JBS GUARDING AND FACILITIES PVT. LTD.,KHORDHA	PABITRA KUMAR NAYAK VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004032/2018
109	D-CRLMC/23767/2025 CRLMC/3078/2025	RAGHUNATH MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /119 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000457/2023
110	D-CRLMC/23819/2025 CRLMC/3079/2025	MANOJ AGRAWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GONDIA /92 /2021 J.M.F.C.,GONDIA(Dhenkanal) GR/0000133/2021
111	D-CRLMC/23834/2025 CRLMC/3080/2025	DR. BHABANI CHARAN RATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LAXMISAGAR P.S. /116 /2020 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001927/2020
112	D-CRLMC/23855/2025 CRLMC/3081/2025	ASHWINI MEHRA VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //
113	D-CRLMC/23865/2025 CRLMC/3082/2025	KAILASH @ KAILASH CHANDRA PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /403 /2020 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000522/2020

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114	D-CRLMC/23869/2025 CRLMC/3083/2025	MANOJ MAMGAINÉ VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //
115	D-CRLMC/23879/2025 CRLMC/3084/2025	SOUMITRI @ SAMITRY BARGE VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHATILI /92 /2017 S.D.J.M.,BARGARH(Bargarh) CT/0000688/2017
116	D-CRLMC/23882/2025 CRLMC/3085/2025	RINKU @ RANKANIDHI BHARIMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /232 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000457/2023
117	D-CRLMC/23887/2025 CRLMC/3086/2025	DEBASREETA DASH @ DEBASRUTA DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /218 /2023 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000448/2023
118	D-CRLMC/24126/2025 CRLMC/3087/2025	CHANDAN KUMAR BHARTI@CHANDAN KUMAR BHARATI VS STATE OF ODISHA	BINI MISHRA VS	/ /0 JUDGE,FAMILY COURT,ANGUL(Anugul Cp/0000005/2022
119	D-CRLMC/22928/2025 CRLMC/3088/2025	BHAGABANA BAITHARU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	MELCHHAMUNDA /205 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE GR/0000844/2024
120	D-CRLMC/23461/2025 CRLMC/3089/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	RAGHUNATHPUR /252 /2024 J.M.F.C. CUM G.N.,RAGHUNATHPUR(Ja GR/0000241/2024
121	D-CRLMC/23898/2025 CRLMC/3090/2025	MANJULATA PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SUNDARGARH TOWN /217 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000111/2022
122	D-CRLMC/23811/2025 CRLMC/3091/2025	PITABASA SETHI VS STATE OF ODISHA	SRIKANTA KUMAR SETHY VS	MAHILA (BERHAMPUR) /44 /2021 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000559/2021
123	D-CRLMC/23904/2025 CRLMC/3092/2025	BALMIKI DHARUA@BALMIK DHARUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANADI /147 /2021 ASST. SESSIONS JUEGE,UMERKOTE(Na CT/0000095/2023
124	D-CRLMC/23838/2025 CRLMC/3093/2025	SIBA PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000029/2024
125	D-CRLMC/23912/2025	RABINDRA NATH GOUDA	DEBASHIS ROUSTRAY	K.NUAGAON /130 /2017

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	CRLMC/3094/2025	VS STATE OF ODISHA	VS	1ST A.D.J.,BERHAMPUR(Ganjam) TR/0000030/2018
126	D-CRLMC/23853/2025 CRLMC/3095/2025	MAHESH MEENA@MAHESH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000033/2023
127	D-CRLMC/23920/2025 CRLMC/3096/2025	M.SANTOSH DORA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAPUR (DIGAPAHANDI) /380 /2022 1ST A.D.J.,BERHAMPUR(Ganjam) GR/0000085/2022
128	D-CRLMC/24135/2025 CRLMC/3097/2025	SUDHAKAR GHOSH VS STATE OF ODISHA	ASHOK KUMAR MISHRA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000377/2018
129	D-CRLMC/23875/2025 CRLMC/3098/2025	JURIA RAITA VS STATE OF ODISHA	SRINIBAS PARIJA VS	//0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000007/2019
130	D-CRLMC/23931/2025 CRLMC/3099/2025	ILU SETHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /16 /2010 J.M.F.C.,ASKA(Ganjam) GR/0000101/2010
131	D-CRLMC/24117/2025 CRLMC/3100/2025	BIKASH ROUT VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AIR FIELD P.S. /229 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000575/2025
132	D-CRLMC/24076/2025 CRLMC/3101/2025	SUNIL KUMAR SETHY VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000004/2024
133	D-CRLMC/23974/2025 CRLMC/3102/2025	LAXMIDHAR MOHARANA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	NAYAGARH /152 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000651/2022
134	D-CRLMC/23928/2025 CRLMC/3103/2025	RANJIT SUNA @ RANJIT KUMAR SUNA VS STATE OF ODISHA	SOUGAT DASH VS	// EXECUTIVE MAGISTRATE, ROURKELA CRMC/0000010/2025
135	D-CRLMP/23477/2025 CRLMP/1019/2025	PABITRA ROUSTRAY VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	NAYAPALLI P.S. /735 /2024 () //
136	D-CRLMP/23672/2025 CRLMP/1020/2025	B. GOURI PRASAD VS	MANAS KUMAR CHAND VS	//0 ()

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137	D-CRLMP/23924/2025 CRLMP/1021/2025	STATE OF ODISHA PRADIP BARAL VS STATE OF ODISHA	DILLIP RAY CHOUDHIR VS	// NACHUNI /111 /2025 () //
138	D-CRLMP/23952/2025 CRLMP/1022/2025	SANTOSH AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SAMBALPUR TOWN /189 /2025 () //
139	D-CRLMP/23248/2025 CRLMP/1023/2025	BASUDEV SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	// / /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000313/2018
140	D-CRLMP/24005/2025 CRLMP/1024/2025	KAILASH PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	// () //
141	D-CRLMP/21503/2025 CRLMP/1025/2025	SAROJ KUMAR GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /304 /2025 () //
142	D-CRLMP/24017/2025 CRLMP/1026/2025	EXIM LOGISTICS PVT LTD., BBSR VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	INFOVALLY UPD BHUBANESWAR /36 / () //
143	D-CRLREV/21871/2025 CRLREV/490/2025	MEHBOOBUN NAHAR MILKY VS DR. AMARJEET NAYAK	RAMDAS ACHARY VS	// / /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000079/2024
144	D-CRLREV/23779/2025 CRLREV/491/2025	RAJU @ JALA RAJU @ J.RAJ VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	BEGUNIA P.S. /33 /2024 J.M.F.C.,BEGUNIA(Khordha) CRMC/0000013/2024
145	D-CRLREV/22748/2025 CRLREV/492/2025	BASANTA KUMAR SAHOO VS SURESH CHANDRA TRIPATHY	MANAS KUMAR CHAND VS	// / /0 2ND A.D.J,KHURDA(Khordha) CRA/0000020/2019
146	D-CRLREV/23455/2025 CRLREV/493/2025	DEEPAK KUMAR DAS VS DOLAGOBINDA PRADHAN	BHABANI SHANKAR DAS VS	// DISTRICT AND SESSIONS JUDGE,DEOG CRA/0000009/2025
147	D-CRLREV/23440/2025 CRLREV/494/2025	OMM PRAKASH BARIK @ BASANTARA VS STATE OF ODISHA	BRUNDABAN ROUT VS	NACHUNI /345 /2023 PRINCIPAL MAGISTRATE CUM JUVENI GR/0000003/2025

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148	D-CRLREV/23705/2025 CRLREV/495/2025	AKBAR KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TURUMUNGA /28 /2025 J.M.F.C.,KEONJHAR(Kendujhar) CMC/0000024/2025
149	D-CRLREV/23827/2025 CRLREV/496/2025	ALINA MURALI @ PHALGUNA RAO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GURANDI /4 /2020 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000041/2020
150	D-FAO/31798/2025 FAO/372/2025	GULSAN KHATUN VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000135/2024
151	D-MACA/30683/2025 MACA/914/2025	THE BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS PRAMILA GOND	NITISH KUMAR MISHRA VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000070/2020
152	D-MACA/30036/2025 MACA/915/2025	CHOLAMANDALAM M.S. GENERAL INSURANCE CO.LTD., BBSR VS CHHEDA@RAIMATI SUNA	SOMNATH ROY VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000040/2024
153	D-MACA/27806/2025 MACA/916/2025	D.O., NATIONAL INSURANCE CO. LTD., SAMBALPUR VS RADHESHYAM BISI	PRAMOD KUMAR TRIPATHY VS	// 1ST A.D.J.-CUM-PO,CHILDRENS COURT Mac/0000168/2010
154	D-MACA/28901/2025 MACA/917/2025	SBI GENERAL INSURANCE CO. LTD. VS BHARATI SAHU	SOMNATH ROY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000024/2021
155	D-MACA/24901/2025 MACA/918/2025	RELIANCE GENERAL INSURANCE CO. LTD.,BBSR VS AMIT KUMAR JAIN	SUBRAT SATPATHY VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000065/2023
156	D-MACA/28893/2025 MACA/919/2025	SUSANTA PANDA VS DASARATH CHANDA	SUBHASIS MOHAPATRA VS	// III MACT,JAJPUR(Jajapur) Mac/0000196/2017
157	D-MACA/31097/2025 MACA/920/2025	BRANCH MANAGER, NATIONAL INSURANCE CO. LTD, KORAPUT VS KAILASH CHANDRA DASH	PRASANTA KUMAR MAHALI VS	// A.D.J.,JEYPORE(Koraput) Mac/0000010/2015
158	D-MACA/31499/2025 MACA/921/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS PITRUPRAVA ROUT	BIJOY DASMOHAPATRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir) Mac/0000220/2016
159	D-MATA/31347/2025	SABITA MALLA	ANUPAM DASH	//

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	MATA/295/2025	VS PRAKASH CHANDRA MALLA	VS	JUDGE FAMILY COURT, KENDRAPARA CP/0000090/2019
160	D-MATA/31044/2025 MATA/296/2025	NAMITA MISHRA VS DR. AKHILA KUMAR MISHRA	ASISH MISHRA VS	// JUDGE FAMILY COURT, BHUBANESWA CP/0000886/2019
161	D-RPFAM/31548/2025 RPFAM/215/2025	ITISHREE BEHERA VS BISHNU PRASAD SUBUDHI	SOURAV DAS VS	// JUDGE FAMILY COURT-II, BHUBANESW Cp/0000010/2022
162	D-RSA/30252/2025 RSA/402/2025	BASANTA KUMAR DORA VS SULOCHANA HAZARI	RABI NARAYAN BEHERA VS	// A.D.J., ATHAGARH(Cuttack) RFA/0000013/2023
163	D-RVWPET/30749/2025 RVWPET/187/2025	UNION OF INDIA VS RUDRA NARAYAN MISHRA	BISWAJIT MAHARANA (S.P.C.) VS	// () //
164	D-TRP(C)/31463/2025 TRP(C)/257/2025	MAUSUMI SAMAL VS KARUNAKANTA SAMAL	AMLAN SHAKTI PAUL VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000045/2019
165	D-TRP(C)/31512/2025 TRP(C)/258/2025	ELI SINGHA VS ANIRUDDHA DAS	SASMITA DEBATA VS	// JUDGE FAMILY COURT, BALASORE(Bal CP/0000273/2024
166	D-TRP(C)/31528/2025 TRP(C)/259/2025	NAMITA NAYAK VS SUVENDU BISWAL	KARUNAKAR GAYA VS	// JUDGE FAMILY COURT, CUTTACK(Cutta CP/0000424/2025
167	D-WA/31105/2025 WA/1370/2025	STATE OF ODISHA VS BASANTA KUMAR DASH	AISHWARYA DASH, A.S.C VS	// () //
168	D-WA/31130/2025 WA/1371/2025	NAGMA PARBIN VS REVENUE DIVISIONAL COMMISSIONER CENTRAL DIVISION, CUTTACK	ATUL TRIPATHY VS	// () //
169	D-WA/31604/2025 WA/1372/2025	STATE OF ODISHA VS DURYODHAN PALAI	SANJIB SWAIN, A.G.A VS	// () //
170	D-WA/31459/2025 WA/1373/2025	STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// ()

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171	D-WA/31793/2025 WA/1374/2025	MAHESWAR PRADHAN CHANDAN BINDHANI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0 //
172	D-WP(C)/31229/2025 WP(C)/22059/2025	ARUN KUMAR SINGH VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
173	D-WP(C)/20900/2025 WP(C)/22060/2025	BHAGABANA MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
174	D-WP(C)/31346/2025 WP(C)/22061/2025	SURENDRA KUMAR BISWAL VS SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICER, JOBRA	SUDHIR KUMAR MALLICK VS	// 0 //
175	D-WP(C)/28288/2025 WP(C)/22062/2025	PRAVANJAN PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
176	D-WP(C)/23098/2025 WP(C)/22063/2025	DIBAKAR NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
177	D-WP(C)/31421/2025 WP(C)/22064/2025	DIGMAL KUMAR PANDEY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
178	D-WP(C)/31482/2025 WP(C)/22065/2025	PERAMALA PRIYANKA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
179	D-WP(C)/29144/2025 WP(C)/22066/2025	RAJANI ROWLA VS UNION OF INDIA	TRILOCHAN PANIGRAHI VS	// 0 //
180	D-WP(C)/31457/2025 WP(C)/22067/2025	BRAJA MOHAN HIGHER SECONDARY SCHOOL, BALASORE VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
181	D-WP(C)/31481/2025 WP(C)/22068/2025	SANTANU KUMAR SWAIN VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //

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182	D-WP(C)/31419/2025 WP(C)/22069/2025	CHANDRABHANU BOE VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
183	D-WP(C)/31458/2025 WP(C)/22070/2025	PRADIPTA KUMAR KANUNGO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
184	D-WP(C)/31464/2025 WP(C)/22071/2025	PARAMESWAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
185	D-WP(C)/31473/2025 WP(C)/22072/2025	THE MANAGING PARTNER, M/S ORIENTAL SECURITY SERVICE, BBSR VS LABOUR ENFORCEMENT OFFICER(CENTRAL), BBSR	NALINIKANTA MOHANTY VS	// 0 //
186	D-WP(C)/31465/2025 WP(C)/22073/2025	PAMPA RANI GHOSH VS ASSISTANT SETTLEMANT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
187	D-WP(C)/31573/2025 WP(C)/22074/2025	M/S LENKA ENTERPRISES, ROURKELA VS STEEL AUTHORITY OF INDIA LTD, NEW DELHI	ANUPAM RATH VS	// 0 //
188	D-WP(C)/31447/2025 WP(C)/22075/2025	SARALA PRASAD DAS VS ASSISTANT SETTLEMANT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
189	D-WP(C)/31479/2025 WP(C)/22076/2025	SULOCHANA SAHOO VS JOINT COMMISSIONNER,CONSOLIDATION AND SETTLEMENT, ORISSA CUTTACK	AJIT CH MOHAPATRA VS	// 0 //
190	D-WP(C)/31404/2025 WP(C)/22077/2025	MADHU DHANGADAMAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
191	D-WP(C)/31446/2025 WP(C)/22078/2025	SASMITA SARANGI VS STATE OF ODISHA	SAKTIDHAR MISHRA VS	// 0 //
192	D-WP(C)/31468/2025 WP(C)/22079/2025	NABAJYOTI PRAHARAJ VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
193	D-WP(C)/31405/2025	BIJAYA KUMAR DASH	NIRANJAN BISWAL	//

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	WP(C)/22080/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/31452/2025 WP(C)/22081/2025	M/S. PRITI PRAGYAN MINERALS PRIVATE LIMITED, MAYURBHANJ VS THE COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH	SIDHARTH SHANKAR PADHY VS	// 0 //
195	D-WP(C)/31453/2025 WP(C)/22082/2025	ASHIM KUMAR GHOSH VS ASSISTANT SETTLEMANT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
196	D-WP(C)/31478/2025 WP(C)/22083/2025	JAGANNATH SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
197	D-WP(C)/31355/2025 WP(C)/22084/2025	THE MANAGING PARTNER, M/S ORIENTAL SECURITY SERVICE, BBSR VS LABOUR ENFORCEMENT OFFICER (CENTRAL), BBSR	NALINIKANTA MOHANTY VS	// 0 //
198	D-WP(C)/31508/2025 WP(C)/22085/2025	DEBASWINI NANDA VS UNION OF INDIA	PRONOY MOHANTY VS	// 0 //
199	D-WP(C)/31513/2025 WP(C)/22086/2025	SUNIL KUMAR PANDA VS UNION OF INDIA	PRONOY MOHANTY VS	// 0 //
200	D-WP(C)/31279/2025 WP(C)/22087/2025	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
201	D-WP(C)/31361/2025 WP(C)/22088/2025	TRINATH JENA VS THE COMMISSIONER OF CT AND GST, BANIYAKAR BHAWAN, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
202	D-WP(C)/22910/2025 WP(C)/22089/2025	BALAKRISHNA DANDASENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
203	D-WP(C)/31402/2025 WP(C)/22090/2025	SUBASH KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
204	D-WP(C)/24545/2025 WP(C)/22091/2025	NIROD BARIK VS	BAMADEV BARAL VS	// 0

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205	D-WP(C)/31616/2025 WP(C)/22092/2025	THE INDUSTRIAL TRIBUNAL, BBSR DEEPAK KUMAR DASH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // 0 //
206	D-WP(C)/31507/2025 WP(C)/22093/2025	ARUNA SAHOO VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
207	D-WP(C)/31622/2025 WP(C)/22094/2025	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
208	D-WP(C)/31753/2025 WP(C)/22095/2025	SHIBANI DALNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
209	D-WP(C)/31618/2025 WP(C)/22096/2025	BUDHIA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
210	D-WP(C)/30675/2025 WP(C)/22097/2025	M/S BHARAT SANCHAR NIGAM LIMITED, CUTTACK VS ADDL COMMISSIONER OF CT AND GST, TERRITORIAL RANGE, CUTTACK I	PRANAYA KISHORE HARICHANDAN VS	// 0 //
211	D-WP(C)/31455/2025 WP(C)/22098/2025	UMAKANTI PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
212	D-WP(C)/31747/2025 WP(C)/22099/2025	GOPINATH MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
213	D-WP(C)/31524/2025 WP(C)/22100/2025	PRIYAMBADA PARIJA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
214	D-WP(C)/31517/2025 WP(C)/22101/2025	M/S. PERNOD RICARD INDIA (P) LTD., KHURDA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
215	D-WP(C)/23341/2025 WP(C)/22102/2025	JAYADEV MOHARANA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //

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216	D-WP(C)/31212/2025 WP(C)/22103/2025	GAIL (INDIA) LTD., NEW DELHI VS DHARMANANDA RAY @ BEHURA	ABINASH BARIK VS	// 0 //
217	D-WP(C)/30491/2025 WP(C)/22104/2025	JOGESWAR NAYAK VS PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), VISHAKHAPATNAM	SIDHARTHA DAS VS	// 0 //
218	D-WP(C)/31563/2025 WP(C)/22105/2025	GOBARDHAN RANA VS STATE OF ORISSA	SUJAY SHANKER SINGHDEO VS	// 0 //
219	D-WP(C)/31301/2025 WP(C)/22106/2025	NILAMADHAB NAYAK VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
220	D-WP(C)/31430/2025 WP(C)/22107/2025	BIJAYA KUMAR KHUNTIA VS STATE OF ODISHA	SAI SAGAR MOHAPATRA VS	// 0 //
221	D-WP(C)/30911/2025 WP(C)/22108/2025	SURENDRA NATH NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/31396/2025 WP(C)/22109/2025	BIJAYA KUMAR PATTANAIK VS ODISHA GRAMEEN BANK	ABHAYA KUMAR SHARMA VS	// 0 //
223	D-WP(C)/31491/2025 WP(C)/22110/2025	NABAGHAN NANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
224	D-WP(C)/31569/2025 WP(C)/22111/2025	BINOD KUMAR AGARWAL VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
225	D-WP(C)/31439/2025 WP(C)/22112/2025	MADHUSUDAN MALLICK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
226	D-WP(C)/30914/2025 WP(C)/22113/2025	ANAM CHANDRA SAMANTRAY VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
227	D-WP(C)/31429/2025	PRASANTA BHADRA	SIDHARTH SHANKAR PADHY	//

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	WP(C)/22114/2025	VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KHURDA	VS	0 //
228	D-WP(C)/31794/2025 WP(C)/22115/2025	ASMIT KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
229	D-WP(C)/31665/2025 WP(C)/22116/2025	SUSHAMA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
230	D-WP(C)/31142/2025 WP(C)/22117/2025	SUDARSAN DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
231	D-WP(C)/31494/2025 WP(C)/22118/2025	AKSHYA KUMAR BOHIDAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/31621/2025 WP(C)/22119/2025	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
233	D-WP(C)/31292/2025 WP(C)/22120/2025	SUMITRA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
234	D-WP(C)/31719/2025 WP(C)/22121/2025	ULLASH SAMANTARAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
235	D-WP(C)/31365/2025 WP(C)/22122/2025	BANABASINI ROUL VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
236	D-WP(C)/31527/2025 WP(C)/22123/2025	TUSHARKANTI PATSANI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
237	D-WP(C)/31565/2025 WP(C)/22124/2025	PUSPANJALI PASCHIMAKABAT VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
238	D-WP(C)/31428/2025 WP(C)/22125/2025	BIJAYA KUMAR KHUNTIA VS	SAI SAGAR MOHAPATRA VS	// 0

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239	D-WP(C)/31733/2025 WP(C)/22126/2025	STATE OF ODISHA PURNA CHANDRA SWAIN VS	SUKANTA KUMAR DALAI VS	// // ()
240	D-WP(C)/31710/2025 WP(C)/22127/2025	STATE OF ODISHA AMARESH KUMAR UPADHYAYA VS	NIHAL RATH VS	// // ()
241	D-WP(C)/31789/2025 WP(C)/22128/2025	STATE OF ODISHA KALANDI @ PRATAP KUMAR KANDI VS	SUSANTA KUMAR BARAL VS	// // ()
242	D-WP(C)/31539/2025 WP(C)/22129/2025	STATE OF ODISHA SHASANKA SEKHAR SAHU VS	NARESH CHANDRA JENA VS	// // ()
243	D-WP(C)/31790/2025 WP(C)/22130/2025	STATE OF ODISHA MANOJ KUMAR RANA VS	SUSANTA KUMAR BARAL VS	// // ()
244	D-WP(C)/30221/2025 WP(C)/22131/2025	STATE OF ODISHA PRATAP RUDRA SWAIN VS	RAMESH CHANDRA OJHA VS	// // ()
245	D-WP(C)/31694/2025 WP(C)/22132/2025	STATE OF ODISHA BIHARI PATEL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
246	D-WP(C)/31531/2025 WP(C)/22133/2025	STATE OF ORISSA SUBIR KUMAR NAIK VS	NISHAT AFREEN VS	// // ()
247	D-WP(C)/31542/2025 WP(C)/22134/2025	STATE OF ODISHA UNION OF INDIA VS	ALOK KUMAR MOHANTY VS	// // ()
248	D-WP(C)/31549/2025 WP(C)/22135/2025	NIRMAL CHANDRA DASH DAMODAR BEHERA VS	LAXMI PRASAD DWIVEDY VS	// // ()
249	D-WP(C)/31546/2025 WP(C)/22136/2025	STATE OF ODISHA MADAN MOHAN PRUSTY VS THE INCOME TAX OFFICER, DHENKANAL	SANDEEP KUMAR JENA VS	// // ()

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250	D-WP(C)/31654/2025 WP(C)/22137/2025	SATYAPRIYA SWAIN VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
251	D-WP(C)/31571/2025 WP(C)/22138/2025	PURNA CHANDRA SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
252	D-WP(C)/26129/2025 WP(C)/22139/2025	SAROJ KUMAR NEGI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
253	D-WP(C)/31594/2025 WP(C)/22140/2025	JHUNURANI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	D-WP(C)/19457/2025 WP(C)/22141/2025	DR.CHINMAY MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
255	D-WP(C)/31523/2025 WP(C)/22142/2025	M/S. PERNOD RICARD INDIA (P) LTD., KHURDA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
256	D-WP(C)/31556/2025 WP(C)/22143/2025	NABINA PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
257	D-WP(C)/31667/2025 WP(C)/22144/2025	JUMAR KUMAR PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
258	D-WP(C)/31641/2025 WP(C)/22145/2025	KAPILENDRA BARAL VS ASST SETTLEMENT OFFICER, CTC	SUDHIR KUMAR MALLICK VS	// 0 //
259	D-WP(C)/31557/2025 WP(C)/22146/2025	DOAITA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
260	D-WP(C)/31643/2025 WP(C)/22147/2025	MINATI BISWAL VS ASST SETTLEMENT OFFICER, CTC	SUDHIR KUMAR MALLICK VS	// 0 //
261	D-WP(C)/31640/2025	PRADEEP KUMAR PATRA	SUDHIR KUMAR MALLICK	//

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	WP(C)/22148/2025	VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	VS	0 //
262	D-WP(C)/31699/2025 WP(C)/22149/2025	SUSANTA KUMAR SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
263	D-WP(C)/31668/2025 WP(C)/22150/2025	SATYAPIRA MANGRAJ VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
264	D-WP(C)/31498/2025 WP(C)/22151/2025	PROJECT COMMITTEE, PANI PANCHAYAT, UJIP, NUAPADA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
265	D-WP(C)/31647/2025 WP(C)/22152/2025	MUN MUN GHOSH VS ASST SETTLEMENT OFFICER, CTC	SUDHIR KUMAR MALLICK VS	// 0 //
266	D-WP(C)/31671/2025 WP(C)/22153/2025	PURNACHANDRA ROUT VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
267	D-WP(C)/31650/2025 WP(C)/22154/2025	MOALLIM KHAN VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
268	D-WP(C)/31836/2025 WP(C)/22155/2025	NIKUNJA BIHARI MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/31233/2025 WP(C)/22156/2025	SANTOSH KAPOOR VS REVENUE DIVISIONAL COMMISSIONER, (CENTRAL DIVISUION), ODISHA, CUTTACK	ABINASH ROUSTRAY VS	// 0 //
270	D-WP(C)/31487/2025 WP(C)/22157/2025	SARASWATI DEVI PERIWAL VS CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	RABI NARAYAN MISHRA VS	// 0 //
271	D-WP(C)/31704/2025 WP(C)/22158/2025	DICKTETOR NAIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
272	D-WP(C)/31750/2025 WP(C)/22159/2025	SIMANCHAL BEHERA VS	JAGANNATH BHUYAN VS	// 0

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273	D-WP(C)/31514/2025 WP(C)/22160/2025	STATE OF ODISHA NABAKISHORE SAHOO VS	SATYANARAYAN MISHRA VS	// // 0
274	D-WP(C)/30931/2025 WP(C)/22161/2025	STATE OF ODISHA ANITA RAY VS	UMAKANT SAHOO VS	// // 0
275	D-WP(C)/31518/2025 WP(C)/22162/2025	STATE OF ODISHA UMESH KUMAR TIWARI VS	SASWAT KUMAR ACHARYA VS	// // 0
276	D-WP(C)/31505/2025 WP(C)/22163/2025	ASSISTANT COMMISSIONER, CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA SUNITA BEHERA VS	PRONOY MOHANTY VS	// // 0
277	D-WP(C)/31359/2025 WP(C)/22164/2025	UNION OF INDIA M/S JYOCNHNA HOSPITAL, KHURDA VS	NIHAL RATH VS	// // 0
278	D-WP(C)/31732/2025 WP(C)/22165/2025	CHAIRPERSON, PERMANENT LOK ADALAT, (PUBLIC UTILITY SERVICES), BBSR BISHNUPRIYA PATI VS	ASIT KUMAR DASH VS	// // 0
279	D-WP(C)/31550/2025 WP(C)/22166/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA MANORANJAN JENA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
280	D-WP(C)/31522/2025 WP(C)/22167/2025	TATA POWER NORTH ODISHA DISTRIBUTION LTD, BALASORE BICHITRANANDA MALLICK VS	SHIBANI SHANKAR PRADHAN VS	// // 0
281	D-WP(C)/29960/2025 WP(C)/22168/2025	STATE OF ODISHA PRAFULLA KUMAR LENKA VS	PRANAYANEE DASMOHAPATRA VS	// // 0
282	D-WP(C)/31489/2025 WP(C)/22169/2025	STATE OF ORISSA SUKANTA KUMAR SATAPATHY VS	LAXMIKANTA MOHANTY VS	// // 0
283	D-WP(C)/30561/2025 WP(C)/22170/2025	STATE OF ODISHA LINGARAJ SARANGI VS	AMIYA KUMAR CHHATOI VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/31575/2025 WP(C)/22171/2025	GAJESWARI PATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
285	D-WP(C)/31682/2025 WP(C)/22172/2025	HINDUSTAN GRAPHICS, KHURDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
286	D-WP(C)/31576/2025 WP(C)/22173/2025	SUVASINI NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
287	D-WP(C)/31553/2025 WP(C)/22174/2025	UNION OF INDIA VS KANAKLATA DASH	SHASHI BHUSAN JENA VS	// () //
288	D-WP(C)/31859/2025 WP(C)/22175/2025	JANI VENKAT RAO BAURI VS STATE OF ODISHA	AKASH ACHARYA VS	// () //
289	D-ABLAPL/23148/2025 ABLAPL/9366/2025	KHIROD RAYATI @ KHIROD RAETI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /234 /2025 () //
290	D-ABLAPL/23583/2025 ABLAPL/9367/2025	CHANDAN AGRAWAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /152 /2025 () //
291	D-ABLAPL/23626/2025 ABLAPL/9368/2025	SANZEEDA BEGUM VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MAHILA P.S.(BBSR) /191 /2025 () //
292	D-ABLAPL/23684/2025 ABLAPL/9369/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SARITA DAS VS	CHOUDWAR /439 /2025 () //
293	D-ABLAPL/22394/2025 ABLAPL/9370/2025	BADAL KUMAR NATH @ BADAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIPATNA /88 /2025 () //
294	D-ABLAPL/22843/2025 ABLAPL/9371/2025	ANIL HARIJAN @ BIKRAM HARIJAN VS UNION OF INDIA (RAILWAY)	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C., KESINGA(Kalahandi) 2(C)CC/000003/2025
295	D-ABLAPL/23234/2025	KABI NAIK	NITYANANDA MOHAPATRA	/ /0

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	ABLAPL/9372/2025	VS STATE OF ODISHA	VS	S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000001/2025
296	D-ABLAPL/23514/2025 ABLAPL/9373/2025	PANCHANAN PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /9 /2025 (//
297	D-ABLAPL/23424/2025 ABLAPL/9374/2025	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KHUNTA /211 /2025 (//
298	D-ABLAPL/23599/2025 ABLAPL/9375/2025	MISHRA CHANDRA BEHERA VS STATE OF ODISHA	NILAKANTHA DAS VS	MANCHESWAR P.S. /245 /2025 (//
299	D-ABLAPL/23717/2025 ABLAPL/9376/2025	BHAGABAN MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /28 /2025 (//
300	D-ABLAPL/23519/2025 ABLAPL/9377/2025	SUDHANSU RAM MEHER @ SUDHANSU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LOISINGHA(BOLANGIR) /196 /2025 (//
301	D-ABLAPL/23594/2025 ABLAPL/9378/2025	SUSAMA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
302	D-ABLAPL/23906/2025 ABLAPL/9379/2025	SK NOOR AHEMAD VS STATE OF ODISHA	PRATIK DASH VS	DHUSURI /362 /2025 (//
303	D-ABLAPL/23682/2025 ABLAPL/9380/2025	JOGENDRA TANDI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	GOLAMUNDA /36 /2024 (//
304	D-ABLAPL/23775/2025 ABLAPL/9381/2025	CHIKUN KUMAR NAYAK @ CHIKU @ TRILOCHAN NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	TIGIRIA /124 /2025 (//
305	D-ABLAPL/23687/2025 ABLAPL/9382/2025	SURENDRANATH MUDULI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	MURUDA /213 /2025 (//
306	D-ABLAPL/23907/2025 ABLAPL/9383/2025	T. RAJMOHAN RAO VS	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /176 /2025 (

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307	D-ABLAPL/23935/2025 ABLAPL/9384/2025	STATE OF ODISHA AZIM RAJA @ ABDUL AZIM RAZA VS	DIBYAJYOTI SAHOO VS	// AIRPORT P.S. /182 /2024 ()
308	D-ABLAPL/23861/2025 ABLAPL/9385/2025	STATE OF ODISHA BASANTA KUMAR ROUT VS	CHINMAYI TRIPATHY VS	// // ()
309	D-ABLAPL/23939/2025 ABLAPL/9386/2025	STATE OF ODISHA SAI KIRAN GOUDA VS	BEDA PRAKASH PANDA VS	// BADABAZAR /209 /2025 ()
310	D-ABLAPL/23883/2025 ABLAPL/9387/2025	STATE OF ODISHA JHARANABALA DAS VS	BISWARANJAN DALAI VS	// TIRTOL /377 /2025 ()
311	D-ABLAPL/23921/2025 ABLAPL/9388/2025	STATE OF ODISHA SK. SUNIL VS	SMRUTI RANJAN DASH VS	// JAGATPUR /475 /2025 ()
312	D-ABLAPL/23885/2025 ABLAPL/9389/2025	STATE OF ODISHA SHIVA PRASAD PRADHAN VS	LAXMIDHAR DASH VS	// KAPTIPADA /86 /2025 ()
313	D-ABLAPL/23410/2025 ABLAPL/9390/2025	STATE OF ODISHA NIRANJAN PARIDA @ GELLU VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()
314	D-ABLAPL/23550/2025 ABLAPL/9391/2025	STATE OF ODISHA PINTU BEHERA VS	RASHMI NARAYAN PATNAIK VS	// LAHUNIPADA /163 /2025 ()
315	D-ABLAPL/23890/2025 ABLAPL/9392/2025	STATE OF ODISHA MOHAMMAD MOBINUDDIN VS	ARIJEET MISHRA VS	// BADACHANA /234 /2025 ()
316	D-ABLAPL/23891/2025 ABLAPL/9393/2025	STATE OF ODISHA BISWAJIT JENA VS	AMITAV TRIPATHY VS	// NIHALPRASAD /199 /2025 ()
317	D-ABLAPL/23914/2025 ABLAPL/9394/2025	STATE OF ODISHA TUNA @ PURNA CHANDRA PRADHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// PURIGHAT /174 /2025 () //

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318	D-ABLAPL/23997/2025 ABLAPL/9395/2025	SASWAT KUMAR MOHANTY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	RAGHUNATHPUR /155 /2025 () //
319	D-ABLAPL/23967/2025 ABLAPL/9396/2025	JYOTIPRAKASH DEEP VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JUNAGARH /385 /2025 () //
320	D-ABLAPL/23970/2025 ABLAPL/9397/2025	TAPAN KUMAR SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHUSURI /272 /2022 () //
321	D-ABLAPL/23995/2025 ABLAPL/9398/2025	SIDHANTA PANKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /100 /2025 () //
322	D-ABLAPL/23968/2025 ABLAPL/9399/2025	RABI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /219 /2025 () //
323	D-ABLAPL/23989/2025 ABLAPL/9400/2025	DIPTI RANJAN SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	NAYAPALLI P.S. /268 /2025 () //
324	D-ABLAPL/23971/2025 ABLAPL/9401/2025	HEMANTA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /212 /2025 () //
325	D-ABLAPL/24082/2025 ABLAPL/9402/2025	NITU KAND VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /481 /2025 () //
326	D-ABLAPL/24003/2025 ABLAPL/9403/2025	ITISH KUMAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LAXMISAGAR P.S. /376 /2025 () //
327	D-ABLAPL/23991/2025 ABLAPL/9404/2025	MANOJ BEHERA @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANDARIPOKHARI /143 /2025 () //
328	D-ABLAPL/24057/2025 ABLAPL/9405/2025	SATYANARAYAN PATRA @ SHIVA VS STATE OF ODISHA	AMARESH DAS VS	CHANDRASEKHARPUR /206 /2025 () //
329	D-ABLAPL/23946/2025	MAHARAGU CHHANDA	SK. ZAFARULLA	MANAMUNDA /19 /2025

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	ABLAPL/9406/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23988/2025 ABLAPL/9407/2025	RAHAN KHASLA @ MUKESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /263 /2025 () //
331	D-ABLAPL/24101/2025 ABLAPL/9408/2025	SUBRAT SINGH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /150 /2025 () //
332	D-ABLAPL/19452/2025 ABLAPL/9409/2025	SATYABAN DHAL VS STATE OF ODISHA	SANGRAM RATH VS	SIMULIA /437 /2024 () //
333	D-ABLAPL/23319/2025 ABLAPL/9410/2025	BHALA SAHA @ MD. AJMER ALI SAHA VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /176 /2025 () //
334	D-ABLAPL/23953/2025 ABLAPL/9411/2025	MANAS RANJAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //
335	D-ABLAPL/23322/2025 ABLAPL/9412/2025	KALINGA KESHARI MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	BASUDEVPUR /540 /2025 () //
336	D-ABLAPL/23332/2025 ABLAPL/9413/2025	SARAT GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASHIPUR /37 /2025 () //
337	D-ABLAPL/23955/2025 ABLAPL/9414/2025	JITENDRA MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /286 /2025 () //
338	D-ABLAPL/24066/2025 ABLAPL/9415/2025	SK IMRAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	BASTA /248 /2025 () //
339	D-ABLAPL/24068/2025 ABLAPL/9416/2025	SK IMRAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	BASTA /249 /2025 () //
340	D-ABLAPL/23816/2025 ABLAPL/9417/2025	RAM SWARUPA PANIGRAHY VS	DEEPALI MAHAPATRA VS	DIGAPAHANDI /270 /2025 ()

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341	D-ABLAPL/24091/2025 ABLAPL/9418/2025	STATE OF ODISHA DIPAK BAGHASINGH VS	MOHAMMAD AKRAM VS	// KHURDA MODEL /450 /2024 ()
342	D-ABLAPL/24045/2025 ABLAPL/9419/2025	STATE OF ODISHA DR. KESHAB CHANDRA SHADANGI VS	RATIKANTA MOHAPATRA VS	// HINJILI /603 /2025 ()
343	D-ABLAPL/23942/2025 ABLAPL/9420/2025	STATE OF ODISHA SOBHAKANTA DAS VS	DIPTI RANJAN BHOKTA VS	// CHAULIAGANJA /278 /2025 ()
344	D-ABLAPL/24001/2025 ABLAPL/9421/2025	STATE OF ODISHA RICKY @ SANGRAM PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /275 /2025 ()
345	D-ARBP(ICA)/31506/2025 ARBP(ICA)/1/2025	STATE OF ODISHA SYNERGY RESOURCES HK LTD. VS SARF COMMODITIES DMC	ISHWAR MOHANTY VS	// // () //